NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No. 131/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name	e of the Company	Cytech Coating Pvt.Ltd	Vs- G R Polyfilm Pvt.Ltd.	
Under Section		9 IBC		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date
	MI. Sweta C	gan dhi	latificana	Swan,

Mr. Sweta Gandhi Mr. Gunja Pachicia

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ORDER

Ld. Counsel for the operational creditor is present.

Ld. Counsel appearing on behalf of the corporate debtor sought time to file Vakalatnama along with the Board Resolution. Prayer is allowed. Vakalatnama along with the Board Resolution may be filed within 3 days.

The corporate debtor is further directed to file reply affidavit, if any, by serving a copy to the operational creditor, within 7 days and the operational creditor is hereby directed to submit rejoinder, if any, by serving a copy on the other side, within 7 days.

List it on 28/03/2018 for admission.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (I)